

GOVERNMENT OF ODISHA
INFORMATION & PUBLIC RELATIONS DEPARTMENT
ADVERTISEMENT

Applications are invited from interested retired Government Employees for engagement as OSD in Information & Public Relations Department against the vacant base level posts of ASO for a period of one (1) year or till the vacancies are filled up on regular basis, whichever is earlier.

TERMS AND CONDITIONS

1. Government employees who have retired from Government Service on attaining the age of superannuation and below the age of 65 years having good service record and physically fit are eligible for engagement.
2. Persons against whom Departmental Proceeding or criminal cases are contemplated/pending or who have been penalized for misconduct are not eligible for consideration.
3. The Consolidated remuneration will be fixed as per Finance Department Office memorandum No. 24533/F dated 29.09.2022.
6. The Period of such engagement shall not be counted as Government service for the purpose of Pension and any other retirement benefits.
6. The engaged person shall be subject to the Odisha Government Service Conduct Rules, 1959 as amended from time to time and shall be liable to be prosecuted for their misconduct, omissions and commissions as per the provisions under Odisha Pension Rules, 1992.
7. The engagement can be terminated at any time by the appointing authority due to unsatisfactory performance by giving one month's notice. On the contrary, if any re-engaged person so desires to resign, he may do so by giving one month's notice to the appointing authority.
8. Eligible and interested candidates may submit their applications in the prescribed proforma (available in the Department website inpr.odisha.gov.in) with copies of testimonials in support of their service records by registered post/ speed post/ by hand superscribing " **Application for engagement as OSD** " so as to reach this office by **29.03.2023**.
10. The other conditions of service not otherwise specified shall be governed by GA Department Resolution no. 23750 dated 27.08.2014

The authority reserves the right to reject any/all applications without assigning any reason thereof.


Joint Secretary to Government

PROFORMA

Application for engagement as Officer on Special Duty (OSD) on contractual basis in I & P R Department

1. Name of the Applicant:

2. Father/ Husband's Name:

3. Date of Birth:

4. Date of Superannuation:

5. Post holding at the time of retirement:

6. Last basic pay drawing at the time of Retirement along with Pay Level:

(Supporting document to be enclosed)

7. Whether physically fit for the service: (Yes/No)

8. Whether any departmental proceedings or criminal cases are contemplated/pending against him/her or have been penalized for misconduct during the period of preceding five years of service (Copy of P.P.O/C.P.O/G.P.O may be submitted): (Yes/ No)

9. Permanent Address:

10. Present Communication Address:

11. Contact Number:

12. E-mail Id:

13. Details of Service History and work assigned (An additional Sheet of Paper may be used and supporting documents be enclosed):

The information stated above are true to the best of my knowledge and belief.

Affix one Passport
Size recent
Photograph

Signature of the Applicant